ARBITRATION AND CONCILIATION CENTRE – BENGALURU
(Domestic & International),
An initiative of The High Court of Karnataka
'PANEL OF ARBITRATORS'
(as on 27.07.2021)

1	Shri. Justice T. S. Thakur	Former Chief Justice, Supreme Court of India
2	Shri Justice P Venkatarama Reddi	Former Judge, Supreme Court of India
3	Shri Justice Deepak Verma	-do-
4	Shri Justice Shivaraj V. Patil	-do-
5	Shri Justice V Gopala Gowda	-do-
6	Shri Justice Girish Thakorlal Nanavati	-do-
7	Shri Justice Anil R. Dave	-do-
8	Shri Justice P. P. Naolekar	-do-
9	Shri Justice Kurian Joseph	-do-
10	Shri Justice Vikramajit Sen	Former Judge, Supreme Court of India and Former Chief Justice, High Court of Karnataka
11	Smt. Justice R. Banumathi	Former Judge, Supreme Court of India
12	Shri Justice N. K. Sodhi	Former Chief Justice, High Court of Karnataka
13	Shri Justice N. K. Jain	Former Chief Justice, High Court of Karnataka
14	Shri Justice N. Paul Vasanthakumar	Former Chief Justice, High Court of Jammu & Kashmir
15	Shri Justice D. Murugesan	Former Chief Justice, Delhi High Court, and Former Member, National Human Rights Commission
16	Shri Justice Dilip B. Bhosale	Former Chief Justice of Allahabad High Court
17	Shri Justice L.Narayana Swamy	Former Chief Justice of Himachal Pradesh
18	Shri Justice B Padmaraj	Former Acting Chief Justice, High Court of Karnataka
19	Shri Justice K. Sreedhar Rao	Former Acting Chief Justice, High Court of Gauati
20	Shri Justice Jayant Patel	Former Acting Chief Justice, High Court of Gujarat & Former Judge, High Court of Karnataka
21	Shri Justice H. G. Ramesh	Former Acting Chief Justice and Former Judge, High Court of Karnataka
22	Shri Justice B N Krishnan	Former Judge,

		High Court of Karnataka
23	Shri Justice A J Sadashiva	-do-
24	Shri Justice Chandrashekaraiah	-do-
25	Shri Justice Mohammed Anwar	-do-
26	Shri Justice R Gururajan	-do-
27	Shri Justice L Sreenivasa Reddy	-do-
28	Shri Justice V Jagannathan	-do-
29	Shri Justice Vegi Suri Appa Rao	Former Judge, High Court of Andhra Pradesh & Karnataka
30	Shri Justice H.N.Nagamohan Das	Former Judge, High Court of Karnataka
31	Shri Justice C.R.Kumarswamy	-do-
32	Dr. Justice N. Kumar,	-do-
33	Shri.Justice S.R. Venkatesh Murthy	-do-
34	Shri Justice Anand Byrareddy	-do-
35	Shri Justice Dilip Raosaheb Deshmukh	Former Judge, High Court of Chattisgarh
36	Shri Justice A.N.Venugopala Gowda	Former Judge, High Court of Karnataka
37	Shri. Justice Ashok B Hinchigeri	-do-
38	Shri Justice K. N. Keshavanarayana	-do-
39	Shri. Justice Subhash B.Adi	-do-
40	Shri Justice Ajit J. Gunjal	-do-
41	Shri Justice Ram Mohan Reddy	-do-
42	Shri Justice A. V. Chandrashekar	-do-
43	Shri Justice D. V. Shylendra Kumar	-do-
44	Shri Justice Balakrishna Nair	Former Judge, High Court of Kerala
45	Shri Justice N. K. Patil	Former Judge, High Court of Karnataka
46	Dr. Justice Jawad Rahim	-do-
47	Shri Justice A. S. Bellunke	-do-
48	Shri Justice K. N. Phaneendra	-do-
49	Shri Justice P.G.M. Patil	-do-
50	Shri Justice K. Bhakthavatsala	-do-
51	Shri Justice B. A. Patil	-do-
52	Smt. Justice Rathnakala	-do-
53	Shri Justice John Michael Cunha	-do-

54	Shri Justice Ashok G. Nijagannavar	-do-
55	Shri S.N.Kempagoudar	District Judge (Retired)
56	Shri S.C. Ingalagi	-do-
57	Shri T.Prabhakaran Nambiar	-do-
58	Shri M.S.Natraja Murthy	-do-
59	Shri. Basavantharaya Patil	-do-
60	Shri M.S.Evani	-do-
61	Shri Syed Nisar Ahmed	-do-
62	Shri Sosale Indudhara	-do-
63	Shri S.D.Parmaj	-do-
64	Shri C.S.Malagi	-do-
65	Shri. H.M.Bharthesh	-do-
66	Shri G.Raghavendra Rao	-do-
67	Shri Javid Pasha	-do-
68	Shri S.Rama Murthy	-do-
69	Dr.S.B.N.Prakash	-do-
70	Shri N.Narayan	-do-
71	Shri I.S.Antin	-do-
72	Shri. Kukkaje Ramakrishna Bhat	-do-
73	Shri S.Siddalingesh	-do-
74	Shri D. Krishnappa	-do-
75	Shri V.N.Ravindra	-do-
76	Shri H.V.Ramachandra Rao	-do-
77	Shri Ashok. L Pujar	-do-
78	Shri Rama Rao Kulkarni	-do-
79	Shri M.K. Shripathi	-do-
80	Shri. S.H.Mittalkod,	-do-
81	Shri B.Yoginath	-do-
82	Shri Murari Ashok Parashuram	-do-
83	Shri.G.N.Sreekantaiah,	-do-
84	Shri D.S. Muttur	-do-
85	Shri B.S. Reddy	-do-
86	Shri. Veeranna G Tigadi	-do-
87	Shri B. Shivalinge Gowda	-do-
88	Shri. K.M. Thammaiah	-do-
89	Shri. Pampapati	-do-
90	Shri. Prakash Kumar	-do-
91	Shri. Choudapurkar Arun	-do-
92	Shri N.S.Dafedar	-do-

93	Shri.T.Rajashekharaiah,	-do-
94	Shri.S.S.Nagarale,	-do-
95	Shri.Vishwanath.V.Angadi	-do-
96	Shri. H.S. Ramanna	-do-
97	Shri A.C.Vidyadhara	District Judge (Retired)
98	Shri A.K.Mulla	-do-
99	Shri S.N.Navalgund	Former District Judge and Presiding Officer, CGIT Cum Labour Court, Bengaluru
100	Shri J.S.Somashekara	District Judge (Retired)
101	Sri.S.M.Shivanagoudar	-do-
102	Sri.Narendra Kumar Gunaki	-do-
103	Sri.H.R.Deshpande	-do-
104	Smt.H.S.Kamala	-do-
105	Shri. Moosa Kunhi Nayarmoole	Judicial Member (Retd.) K.S.A.T.
106	Shri.Mohan S.Sankolli	District Judge (Retd.)
107	Shri.S.R.Somashekhara	-do-
108	Shri.Narayan V Hegde	-do-
109	Shri.K.H. Mallappa	-do-
110	Shri N N Dharwadkar,	-do-
111	Shri C. G. Hungund	-do-
112	Shri V. H. Wadar	-do-
113	Shri Basavaraj S. Sappannavar	-do-
114	Shri Laxman Rao Miskin	-do-
115	Shri N. B. Kulkarni	-do-
116	Shri M. G. Sudheendra	-do-
117	Shri Gopalakrishna Kolli	-do-
118	Shri Radhakrishna Holla K.	-do-
119	Shri N. Srivatsa Kedilaya	-do-
120	Smt. K. A. Lalitha	-do-
121	Shri Krishnamurthy B. Sangannanavar	-do-
122	Shri R. M. Vaidya	-do-
123	Shri Basavaraj S. Tadahal	-do-

124	Shri C. R. Benakanalli	-do-
125	Shri S. S. Balloli	-do-
126	Shri Umesh Moolimani	-do-
127	Shri Chandramalle Gowda	-do-
128	Shri S. D. Babladi	-do-
129	Shri Gopala	-do-
130	Shri M. Ramachandra	-do-
131	Shri Nabirasul S. Mamadapur	-do-
132	Shri Ibrahim Feerasab Bidari	-do-
133	Smt. M. Shobha	-do-
134	Shri Venkatasudarshana	-do-
135	Shri S.G. Hiremath	Senior Civil Judge (Retired)
136	Shri.S.S.Sarangamath	-do-
137	Shri A. V. Vaidya	-do-

28/2/26

H. M. NANJUNDASWAMY
Director

Director
Arbitration & Conciliation Centre - Bengaluru
(High Court of Karnataka)
Bengaluru - 560 001

TECHNICAL ARBITRATOR & OTHERS

1	Shri D.V. Nagabhushan	Chartered Engineer
2	Shri P.Periasami	Retired Chief Engineer
3	Dr.Wooday P.Krishna	Chartered Engineer and Arbitrator
4	Shri S.M. Panchagatti	Civil Engineering. Retired Secretary (Engineer-in-Chief), Irrigation Department, Government of Karnataka
5	Lt. Col (Retd) A.N. Karumbaiah	Civil Engineer. Chief Engineer (Retd.), HAL.
6	Shri C.B. Chidambara Raj	Engineer
7	Shri. S. Ramadas	Civil Engineer Chief Engineer (Retd.), KPWD
8	Shri M.Ramesh Naik	Mechanical Engineer
9	Shri S.Parameswaran,	Engineer (Power Engineering)
10	Shri K G Aswathanarayanaiah	Chartered Engineer(Civil), Registered Valuer, Arbitrator
11	Shri A Shrikantaswamy	Former Assistant Executive Engineer Karnataka PWD & Irrigation Department
12	Shri Premachandra	Retd. as eq. to Addl. Secretary in Civil Service, I.T.S.
13	CA. Manoj Kumar	Chartered Accountant
14	Er.H.V.Eswaraiah	Former Technical Director, KPCL, Consulting Engineer & Arbitrator
15	Shri.B.N.Chandrasekaraiah	Engineer-in-Chief (Retd.) Karnataka P.W.D.
16	Sri.M.Venkateswaralu	Vice President – Operations & Business Development
17	Shri.V.K.Mathur	Independent Project Management Consultant in the area of Project planning and scheduling
18	Shri.Basavaraj Koti	Retired Chief Engineer,
19	Shri.M.B.Burji	Retired Additional Secretary, Government of Karnataka, PWD
20	Dr.G. Ashwatha Narayana	Former Secretary, PWD & Irrigation, Government of Karnataka
21	Shri. Chethan Kumar R	Registered Engineer & Chartered Engineer
22	Shri. K.R.Ajaya Kumar	Former Group General Manager (Legal Services) (MRPL-ONGC)
23	Sri. S. Vasudev	Assistant Executive Engineer (Retd)
24	Sri. Pradeep Kumar S.M.	Creation/Design-Consulting Engineer, Contractor, Chartered Engineer.
25	Dr. (CA) Rajkumar S. Adukia	Chartered Accountant

26	Shri N Aswathraj	Chartered Accountant
27	Shri. G. Chandramouli Naik	Chief Engineer (Retd). KPWD.
28	Shri. R. Vykuntaiah	Chief Engineer (Retd)
29	Shri. O.P. Gaddhyan	Chartered Engineer, Counsel and Arbitrator
30	Shri. Nataraj S.	Retired Chief Engineer

OTHERS

31	Prof. (Dr.) V.Nagaraj	Ex-Vice Chancellor
32	Shri. M. Nagarajan	Ex-CAT Member

H. M. NANJUNDASWAMY
Director

Director
Arbitration & Conciliation Centre - Bengaluru
(High Court of Karnataka)
Bengaluru - 560 001